

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.07.2025

ORDER NO. 131 of 2025


Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for CESTAT, New Delhi on **17.07.2025** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|---------------------------------------|---|----------------|
| On 17.07.2025 At 02:30 p.m. | Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical) | CST Appeals |

Note:

1. On this date, the Customs and Excise cases will be taken up by the above Bench after the hearing of CST matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

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ORDER NO. 132 of 2025

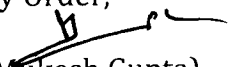
Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT, New Delhi** on **06.08.2025** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-----------------------------------|--|--|
| On 06.08.2025 at 2:30 p. m. | Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical) | Adjourned matter: C/51725/2022 Narendra Kumar Jain vs. Commissioner, Customs – New Delhi (Prev.) |

Note:

1. In the event of non sitting of the Division Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar